

Central Administrative Tribunal  
-Principal Bench

O.A.No.1297/98  
M.A.No.1399/98

Hon'ble Shri R.K.Ahooja, Member(A)


New Delhi, this the 13th day of April, 1999

1. Shri Uttam Chand  
s/o Shri Balbir Singh  
r/o Block J, 468/69, Jahangirpuri  
New Delhi.
  2. Braham Dutt  
s/o Shri Kewal Sharma  
r/o DMS Colony, 1/10, Hari Nagar  
New Delhi.
  3. Shiv Kumar  
s/o Sh. Sharma Thakur  
r/o 1/2 Block, Pusa Complex  
IARI, New Delhi - 12.
  4. Ashok Kumar  
s/o Shri Raghuveer  
r/o C/o Uttam Chand  
J Block, 468/4, Jahangirpuri  
New Delhi.  
all working as daily rated mate in DMS, Patel Nagar  
New Delhi.  
(Service of all notices to the applicants on the following  
address:  
Satya Mitra Garg  
113-C, DDA LIG Flats  
Motia Khan  
New Delhi - 110 055. ... Applicants  
( None )
- Vs.
1. Union of India through  
the Secretary  
Ministry of Agriculture  
(Department of Agriculture & Animal Husbandry and Dairy)  
Krishi Bhawan, New Delhi.
  2. The Chairman  
Delhi Milk Scheme  
West Patel Nagar, New Delhi. ... Respondents  
(By Shri K.R.Sachdeva, Advocate)

O R D E R (Oral)

It is noticed that none had appeared, on behalf of the applicant, consecutively for the last six occasions. None has also appeared today, on behalf of the applicant, even the case was called twice. In the circumstances, the OA is dismissed in default and for non-prosecution.

/rao/

  
(R.K.Ahooja)  
Member(A)